

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:769
ANSWERED ON:24.11.2009
REPORT OF RAM PRADHAN COMMITTEE
Tewari Shri Manish

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ram Pradhan Committee set up to examine the Mumbai terrorist attack on 26-11-2008 has submitted its report;
- (b) if so, the details of the findings thereof;
- (c) whether any study commissioned to assess the methodology of perpetrating the Mumbai attack from conceptualization to execution for the purposes of suggesting pre-emption techniques to the Government for incorporation in their Standard Operating Procedures;
- (d) if not, the reasons therefor;
- (e) whether the High Level Empowered Committee (HLEC) probing the Mumbai attacks made any specific recommendations about intelligence handling at the central level; and
- (f) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (f): As per available information, the Ram Pradhan Committee was constituted by the State Government of Maharashtra within its own jurisdiction. The State Government has not sent a copy of the report to the Government of India.

The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, including terrorist, and Naxalites activities and a number of important decisions and measures have been taken. These measures include augmenting the strength of Central Para-Military Forces; amendment of the CISF Act to enable deployment of CISF in joint venture or private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowering of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organising of Multi-Agency Centre to enable it to function on 24 x 7 basis for real time collation and sharing of intelligence with other Intelligence and security agencies; and development of online and secure connectivity between Multi-Agency Centre, Subsidiary Multi-Agency Centres and State Special Branches. Further, the Central Government supplements the efforts of the State Governments by providing assistance for security and development which, Inter-alia, include deployment of CPMFs, CoBRA Battalions, provision of funds for modernization of weapons and for other socio-economic and developmental works.